

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal no. 135 of 2012,**  
**IA No. 251 of 2012 & IA No. 252 of 2012**

**Dated : 3<sup>rd</sup> April, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Shri Vidya Sagar Garg** **.... Appellant (s)**  
**Versus**  
**Shri Surender Singh Executive Engineer**  
**HVPNL & Ors.** **...Respondent (s)**

**Counsel for the Appellant(s):** Mr. Devashish Bharuka

**Counsel for Respondent (s):** Mr. Pardeep Dahiya for R-1 to R-3

**ORDER**

At the request of the Learned Counsel for the parties, post the matter for hearing on **02.05.2013**.

**(V.J. Talwar)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

**mk/vt**